

## Annexure 2

Name of Corporate Debtor - DELTRONIX INDIA LTD. Date of commencement of Liquidation - 18/10/2022 (order received on 20/12/2022)

## List of Stakeholders as on 20/12/2022

[Under Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

Category: Unsecured Financial Creditors (Amount in Rs.)

S.No.	Name	Address	e-mail ID	Details of claim received		Details of claim Admitted		Amount of contingent claim	amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Order of Priority u/s 53(1)	Remarks	
				Date of receipt	Amount Claimed	Nature of Claim	Amount of Claim Admitted							% share in total amount of claims admitted
1	IFCI Venture Capital Funds Limited	IFCI Venture Capital Fund Limited IFCI Tower, 61 Nehru Place New Delhi-110019	<a href="mailto:lohan@ifcventure.com">lohan@ifcventure.com</a>	11/17/2022	78,895,194	Corporate Loan, Unsecured (Inclusive of interest, penal interest and	70,707,428	2.2			-	8,187,765.8	As per Section 53(1)(d) of IBC, 2016	increased interest rate and charges are to be substantiated.
2	Kapil Gupta,ors (Ex Director - Related Party)	House No. Sonia Farm-66-67, Jona Road, Chattarpur, New Delhi-110074	<a href="mailto:info.deltronix1@gmail.com">info.deltronix1@gmail.com</a>	2/3/21 (CIRP)	310,056,304		-	0			310,056,304	-	NA	Claim form not submitted, only mail with no proofs
	<b>Total</b>				<b>388,951,498</b>	<b>-</b>	<b>70,707,428</b>	<b>2</b>			<b>310,056,304</b>	<b>8,187,766</b>		<b>-</b>